

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 123
IA (CA) No. 71/JPR/2023
CP No. 28/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Umesh Agarwal

...Petitioners

Versus

Vashli Vardhman Colonisers Pvt. Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Veyankatesh Garg, Adv.
For the Respondent : None appeared

ORDER

IA (CA) No. 71/JPR/2023

The present application has been filed us/ 244(1) of Companies Act, 2013.
Mr. Veyankatesh Garg, Adv. appearing on behalf of the Applicant. None for the
Respondent. List the IA on 30.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024